NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

NAME (IN CAPITAL)

SL.

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.		Hearing	Rule-6 of	R.K. Swamy BBDO Pvt. Ltd. Vs
16/BB/ 2017		4,20	I&B	Firepro Systems Pvt. Ltd.

REPRESENTATION TO WHOM & PHONE NUMBER NO. N.B. Laleshni. Petibioner. N.B.L. 9980994458

N. l. Dilip
M. G. Nangappa Tatva
Vivek. Bs legal 9035456477.

Respondent Vivel BS

SIGNATURE

Counsel for petitioners is present. Counsel for respondent is also present. Counsel for respondent requested time to file vakalat for respondent. Both the counsels reported that the matter is likely to be settled.

List it on 23.08.2017.

MEMBER (J)

MEMBER (T)